GOVERNMENT OF INDIA CULTURE LOK SABHA

STARRED QUESTION NO:218 ANSWERED ON:16.08.2011 PROTECTED RELIGIOUS MONUMENTS Dhurve Jyoti

Will the Minister of CULTURE be pleased to state:

(a) whether the Government/Archaeological Survey of India(ASI) maintains and conserves temples, churches and mosques in the country;

(b) if so, the details thereof, State-wise;

(c) whether the ASI has undertaken/proposes to undertake any project work for renovation and preservation of the said temples, churches and mosques in the country particularly in the States of Gujarat and Madhya Pradesh;

(d) if so, the details thereof, monument-wise and State-wise; and

(e) the steps being taken for proper preservation and protection of those monuments?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.218 FOR 16.8.2011

There are 3,676 centrally protected monuments/sites in the country under the jurisdiction of the Archaeological Survey of India(ASI), which comprise a variety of monuments including prehistoric sites, proto-historic sites, megalithic burials, rock-cut caves, stupas, temples, ghats, mosques, churches, forts, water systems, pillars, inscriptions, bas reliefs, monolithic statues, sculptures, etc. Statewise list of monuments and sites of national importance is at Annexure-I, the list of which is in ASI's website (www:asi.nic.in).

The ASI maintains these protected monuments and sites, including temples, churches and mosques, on regular basis, depending upon their special needs, within the available manpower and financial resources. The centrally protected monuments/ sites are in a fairly good state of preservation.

The expenditure incurred on conservation/preservation and environmental development of centrally protected monuments in the country (state-wise) during the last three years and allocation for the current year is at Annexure-II. The monument-wise expenditure in respect of Gujarat and Madhya Pradesh during the last three years and the current year is at Annexure-III and IV.

In addition to the above conservation, preservation, maintenance and development of environs of centrally protected monuments, creation of tourist- related amenities (e.g. drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms, etc.) at the centrally protected monuments/sites are also among the regular activities which the ASI undertakes as per needs and availability of resources.